

In the High Court of Judicature, Bombay.

This day, the 23<sup>rd</sup> day of August - 1864.

SPECIAL APPEAL No. 4/15 of 1864.

Bucho Ramji Chark of the  
Putnagiri Division of the  
Konkan District ————  
————— (Original Plaintiff) } Appellant

versus

Balaji Anunt, deceased, his,  
son and heir Babji of the Put-  
nagiri Division of the ———— Respondent  
Konkan District ————  
————— (Original Defendant) }

Rs. " — 15 — 5

The claim in the Original Suit was to recover an ancestral  
Thikan.

In Appeal No. 186 — of 1862 the Senior Assist. Judge —  
of the District of the Konkan at Putnagiri reversed —  
the Decree of the J. of Malabar who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decree of the Senior Assistant Judge is con-  
trary to law in that he has erroneously  
held that the claim is barred by the statute  
of limitations; that (2) the Senior Assistant

Judge has erroneously allowed only right  
to Respondents' possession it being a possession  
arising in fraud and unsupported by -  
any just title: and that (3) the Senior assist-  
ant Judge has erroneously held that appel-  
lant has done nothing to prosecute his -  
rights there being facts on the record of  
the case a Decree passed between Appellant  
and Respondent to their privies which  
proves that Appellants did bring an -  
action for rent of the land in dispute

The Court confirms the Decree  
of the Senior Ass<sup>t</sup> Judge with costs  
on Special Appellant.

Joseph Arnold ..

A. M. W. S. C.

MEMORANDUM OF COSTS incurred in Special Appeal No. 415

of 1864 against the decision of the *Senior Judge* of the District of *the Mookhu* and disposed of on the 23 Aug<sup>r</sup>. 1864 by *Confirming the same with Costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mooneeff's Court</i> .....	8 2	0	✓
In the <i>Senior Judge's Court</i> .....	1	5	✓
		9 2 5	✓
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal .....	1	0	✓
Stamps for copies of Decree and Judgment .....	3	0	✓
Stamp for Vukeelutnama .....	2	0	✓
Batta for Process and Postage .....	10	15	✓
Sectioner's Fee .....	1	15	✓
Vukeel's Fee .....	1	5	✓
		7 14 5	✓
	Rupees....	17	2 10 ✓

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mooneeff's Court (including V. Fee)</i> .....	4	3	6 ✓
In the <i>Senior Judge's Court</i> .....	1	13	5 ✓
		6	11 ✓
<i>In this Court.</i>			
Stamp for Vukeelutnama .....	2	0	✓
Vukeel's Fee .....	1	5	✓
		2	5 ✓
	Rupees....	8	1 4 ✓



*Chame*

*Sealer*

*Chame*  
*Acting Registrar*

*The 3<sup>rd</sup> Aug of Aug<sup>r</sup> 1864*